पड़ा है। यह सन् 1940 में सेकण्ड world war के समय बनाया गया था। यह ज़मीन डिफेंस मिनिस्ट्री के अधीन है। स्टेट गवर्नमेंट के जी.ए. डिपार्टमेंट ने इस ज़मीन को राज्य सरकार को हस्तांतिरत करने के लिए वर्ष 2017 में डिफेंस मिनिस्ट्री को एक पत्र लिखा था, लेकिन इस संबंध में अभी तक कोई कार्यवाही नहीं हुई है। महोदय, अगर इस ज़मीन को विकसित करके उड़ान स्कीम में एक एयरपोर्ट का निर्माण किया जाए तो पूरे नॉर्थ ओडिशा का अपने पड़ोसी राज्यों पश्चिमी बंगाल और झारखण्ड के साथ संपर्क व्यवस्था में सुधार होगा।

महोदय, मैं आपके माध्यम से सरकार से निवेदन करती हूं कि डिफेंस की इस ज़मीन को राज्य सरकार को सौंपने के लिए उचित कार्यवाही की जाए और रासगोविंदपुर एयरस्ट्रिप को विकसित करके वहां एयरपोर्ट निर्माण किया जाए, धन्यवाद।

MR. CHAIRMAN: Please mention the gist. Rest of the portion will be deemed to have been read and brought on record.

Demand for inclusion of cess and surcharge in divisible pool under GST to benefit States

DR. AMAR PATNAIK (Odisha): Despite Union Government's vision under GST to promote 'One Nation, One Tax System', multiple cesses and surcharges towards a variety of causes have been imposed. Although levied by the Central Government, these do not form part of divisible pool of Central taxes, thereby depriving States of their rightful share of resources.

The possibility of decline in the divisible pool of taxes for the upcoming fiscal years is further enhanced in the current climate of domestic economic slowdown which is likely to affect revenue collections. This brings greater urgency to the case for revising the usage of cesses and surcharges.

Odisha's experience with the Clean Energy Cess or Coal Cess is a compelling example in this regard. This cess was increased to a rate of ₹ 400 per tonne collecting almost ₹ 87,000 crores by 2017-18. However, it was subsequently diverted to compensate GST losses. Only 18 per cent of total funds have been utilized for the clean energy projects by the National Clean Energy Fund (NCEF).

Although Odisha contributed 21 per cent of coal production as of 2017, generating substantive revenues for the Central Government, it only received ₹ 2,264 crore that year (F.Y. 2017-18) as GST compensation. This demonstrates how Odisha's contributions to national revenue were not adequately reciprocated.

I, therefore, demand that all cesses and surcharges be included within the divisible pool for the benefit of States. Additionally, I demand that

Odisha be compensated from other cess and surcharge collections on account of its significant contributions to the now abolished Clean Energy Cess.

Demand to establish a National Defence Academy in Darjeeling Hills

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, the brave Gorkha soldiers have fought in several wars including both World Wars and the Falklands War. Known as one of the most skilled and fiercest warriors in the world, the Gorkhas have impressed and terrified the enemies at war.

The legends of Gorkha warriors are known to all throughout the world. There is no denying their status as the first amongst equals. Therefore, keeping the illustrious background of the Gorkha people, I urge the hon. Minister of Defence to set up a National Defence Academy in Darjeeling Hills. This will be the most remarkable way to pay our deepest respect to the brave Gorkha soldiers.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUBHASISH CHAKRABORTY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RONALD SAPA TLAU (Mizoram): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Dr. T. Subbarami Reddy; not present. Prof. M.V. Rajeev Gowda.

Concerns about the NRC implementation

PROF. M.V. RAJEEV GOWDA (Karnataka): Sir, in the light of announcement of a nationwide National Register of Citizens, a number of concerns need to be addressed. Let us look at what has happened in Assam already. The Centre's